

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 258 OF 2017 &  
IA NO. 631 OF 2017**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

**M/s Asian Fine Cements Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **12.12.2019**.

mk

**(Court Master)**